

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 226 of 2015 &  
IA No. 374, 372 of 2015**

**Dated: 6<sup>th</sup> January, 2016**

**In the matter of :**

<b>M/s Bhushan Power &amp; Steel Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>GRID Corporation of Orissa Ltd. &amp;Ors.</b>	<b>...Respondent(s)</b>

**ORDER**

The Court has not assembled today. As agreed by the parties, post the matter on **17.02.2016.**

**Court Master**